

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2068
ANSWERED ON:08.03.2013
PURCHASE OF PETROLEUM PRODUCTS
Ray Shri Saugata

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the Public Sector Undertakings (PSUs) directly purchasing petroleum products from the Oil Marketing Companies, PSU-wise;
- (b) the total amount the Government is getting as taxes from the consumption of petroleum products by these Undertakings, PSU-wise;
- (c) whether the Government purposes to consider these Undertakings as ordinary consumers instead of the presently bulk consumers;and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) The list of Public Sector Undertakings customers of Oil Marketing Companies (OMCs) is enclosed as annexure.
- (b) The details of taxes collected from the PSU customers who have been directly purchasing petroleum products from the OMCs are not available with the OMCs.

However, as reported by OMCs the amount of Taxes and Duties paid on petroleum products to Government by IOCL, BPCL and HPCL for the year 2011-12 is given below:

Amount/Rs. crore

Particulars 2011-12

IOCL BPCL HPCL

Custom Duty 756 1723.67 1321.34

Excise Duty 23253 10662.01 8948.91

VAT/Sales Tax/ Entry Tax etc. 45540 20954.14 19233.85

Total: 69549 33339.82 29504.10

(c) & (d) No such proposal is under consideration at present.